

उदयपुर के बीच एक सुपर एक्सप्रेस गाड़ी चलाने के प्रस्ताव पर विचार कर रही है; और

(ख) यदि हाँ, तो तत्सम्बन्धी रूपरेखा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख). जयपुर और उदयपुर के बीच सुपर एक्सप्रेस चलाने का कोई प्रस्ताव इस समय विचाराधीन नहीं है।

### First Class and Air-Conditioned Class Complimentary Passes

\*404. SHRI K. MALLANNA: Will the Minister of RAILWAYS be pleased to state:

(a) whether some first class and air-conditioned class complimentary passes were issued during the last six months;

(b) whether some current passes for these classes were cancelled during last six months and if so, the details thereof; and

(c) the number of currently valid complimentary passes for the air-conditioned first class together with the names of persons and organisations to which they have been issued?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes, Sir.

(b) Yes, Sir. A statement is laid on the Table of the House. [Placed in Library. See No. LT-1339/77].

(c) Only one to Shri Kaka Saheb Kalelkar, with his Secretary.

**Malpractices indulged in by Shri L. S. Darbari, Director, Vigilance, Ministry of Commerce**

3597. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) whether he is aware that Shri L. S. Darbari, Director, Vigilance,

Ministry of Commerce after retirement from Ministry of Railways has taken over as Adviser to some large Industrial Houses and is also working as a contactman having free access to the officers in Udyog Bhawan and other Secretariats;

(b) whether Government's permission to take up these assignments after his retirement from Central Government service was obtained by him; and

(c) if so, the nature of the application made and permission granted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Intimation was received on 4th August 1977 from Shri L. S. Darbari, ex-Director (Intelligence), Railway Board, who finally retired on completion of his period of re-employment on 31st March 1977, that he had taken up part-time consultancy work with Messrs Vaishali International Pvt. Ltd. Regd. Office, Apartment No. 2, Yashwant Place, Chanakya-puri, New Delhi, on an *ad hoc* consultation fee of Rs. 1,000/- per mensem. As Shri Darbari did not seek the permission of the Government before taking up this assignment, his failure in that regard has been brought to his notice and he has been asked to comply with the requirements under the extant orders of the Government. His reply is still awaited.

### Joint Representations by SMs/ASMs of Central Railway

3598. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the joint representations by all SMs/ASMs of Central Railway against stoppage of illegal interpolation in SMs category have been received; and

(b) if so, the action taken by the Government to stop illegal practices of interpolation, causing serious resentments amongst this category?